

and Lightships are made on the basis of combined seniority list of the L.D.Cs. in that Department, both at the Headquarters in New Delhi and the Regional Office located in the various other places. The post of U.D.C. is a non-selection post and promotions of L.D.Cs. having three years' service to that grade are made on the recommendations of the Departmental Promotion Committee. All possible efforts are made to accommodate the promotees at their respective places of duty, but requests for transfer to Headquarters or to any Regional Office are agreed to in some cases of hardships. The proposal for regionalisation of promotions to the grade of U.D.C. has not materialised since majority of the Staff Associations opposed this on the ground that this would diminish their chances of promotion and confirmation. Hence, *status quo* is being maintained.

STATEMENT CORRECTING ANSWER TO USQ. No. 11162 Dt. 17-5-1979
RE. FLOOD ADVANCE

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): In reply to parts (a), (b) and (c) of Unstarred question No. 11162 asked in the Lok Sabha by Shri Samar Mukherjee on 17-5-1979, the following was given :—

(a) 395-

(b) Except in the case of one applicant, who did not meet the requirements of the Rules governing sanction of flood advance, payment has already been arranged in respect of all other employees.

(c) Does not arise.

The correct reply of the above Unstarred question (Parts a, b and c) referred to is as under:—

(a) 400.

(b) Two employees did not meet the requirements of the rules governing sanction of flood advance. In addition, application from one employee related to flood in Himachal Pradesh and from three employees for floods in Rajasthan for which no orders for grant of flood

advance in these States had been issued by the Ministry of Railways when these applications were received. In the case of all other employees, payment has already been arranged.

(c) Since orders for grant of flood advance to Railway employees whose property was substantially affected by floods in Himachal Pradesh and Rajasthan were issued subsequently, the concerned Railway employees have, subject to Rules, become eligible for such advance.

The error in the reply came to notice recently and the position had to be verified with reference to records available with the Northern and Western Railways and from the individuals concerned. In view of this, the statement could not be laid within the prescribed time limit.

MR. SPEAKER: Papers to be laid. (Interruptions)

SHRI KANWARLAL GUPTA (Delhi Sadar): Sir, I want to make a submission.

MR. SPEAKER: Already somebody has mentioned it. I am taking up the matter. (Interruptions)

SHRI KANWARLAL GUPTA: I want to make a very simple submission about which I have written to you.

MR. SPEAKER: But already somebody has mentioned it.

12 hrs.

SHRI KANWARLAL GUPTA: There is not a drop of water throughout the city. What is the action they are taking?

श्री मनो राम बागड़ी (मथुरा) : अध्यक्ष महोदय, हमारे घरों में आज पानी नहीं आया है।

श्री जन्मशेखर सिंह (वाराणसी) : हम लोगों ने पानी न होने की वजह से आज स्नान भी नहीं किया है। .. (ब्यवधान) कुछ लोग शर्म खाए हुए हैं। श्रीर वे डुबना चाहते हैं। उनके लिए एक चुल्लू पानी तक नहीं है। .. (ब्यवधान)

SHRI KANWAR LAL GUPTA: I am afraid there may be a strike of electricity also. Are Government doing something.

MR. SPEAKER: I have already taken up the matter.